

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.995 of 2020

Sukhdeo Kumar @ Sukhlal Kumar Petitioner

---Vs.---

Heavy Engineering Corporation Limited & Ors.
..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner	:	Mr. Deepak Kumar, Advocate
For the Respondent-HEC	:	Mr. Abhishek Gaurav, Advocate

Order No. 2 : Dated 07th July, 2020

Heard Mr. Deepak Kumar, the learned counsel appearing for the petitioner and Mr. Abhishek Gaurav, the learned counsel appearing on behalf of the respondent-HEC.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The learned counsel for the respondent HEC is directed to file counter affidavit within four weeks.

Post this matter on 11.09.2020.

(Sanjay Kumar Dwivedi, J.)

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